

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:920
ANSWERED ON:04.08.2011
LAND ACQUISITION
Solanki Shri Makhansingh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether farmers' land in Badwani District in Madhya Pradesh has been acquired for Indira Sagar Project and compensation has not been paid to them after a lapse of long time;
- (b) if so, the action taken by the Government in this regard; and
- (c) the time by which the compensation is likely to be given to the farmers?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) As information provided by the State Government a total of 336.795 hectares of land of 536 Khatedars/Farmers in 26 villages has been acquired for Indira Sagar Project till May, 2011. The amount of compensation to the tune of Rs.20,87,70,226/- (Rs. Twenty crore eighty seven lakh seventy thousand and two hundred twenty six only) as against the award of Rs.21,37,44,707/- (Rs. Twenty one crore thirty seven lakh forty four thousand and seven hundred seven only) has been disbursed till date.

A total of 70.715 hectares of land of 133 khatedars/farmers in 4 villages has been acquired in the month of June, 2011. An amount of Rs.8,75,98,237/- (Rs. Eight crore seventy five lakh ninety eight thousand and two hundred thirty seven only) towards compensation is being disbursed at present.

There is no such case where case land has been acquired and the compensation has not been disbursed to the farmer for a long time.

(b) Question does not arise.

(c) The amount of compensation to the khatedars in 4 villages as mentioned in the answer to part (a) of the question, will be disbursed by the next month.